

SUPREME COURT OF INDIA

Re: Appointment of Mr. Justice V. Ramasubramanian as Chief Justice in Himachal Pradesh High Court.

Office of the Chief Justice of the Himachal Pradesh High Court would be falling vacant, very shortly, consequent upon elevation of Mr. Justice Surya Kant, Chief Justice of that High Court to the Supreme Court, in terms of a recommendation made by the Collegium on 8th May, 2019. Therefore, appointment to that office is required to be made.

Mr. Justice V. Ramasubramanian is the senior-most Judge from Madras High Court and at present is functioning, on transfer, in Telangana High Court. Having regard to all relevant factors, the Collegium is of the considered view that Mr. Justice V. Ramasubramanian is suitable in all respects for being appointed as Chief Justice of the Himachal Pradesh High Court. The Collegium resolves to recommend accordingly.

While making the above recommendation, the Collegium has also taken into consideration the fact that at present there is only one Chief Justice from Madras High Court.

(Ranjan Gogoi), C.J.I.

(S.A. Bobde), J.

(N.V. Ramana), J.

New Delhi,
May 10, 2019.